Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 1437/2019 in DFR No. 2193/2019 (IA 1437/2019 - For condonation of delay in filing the Appeal)	Jhajjar KT Transco Private Limited VS Haryana Electricity Regulatory Commission	Dated	01/08/2019		05/08/2019 Court - 1